

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
LIST OF BUSINESS

BUDGET SESSION
THURSDAY, MARCH 15TH 2012.

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Private Members' Business

1. Questions.
2. Shri PYN SHNGAINLANG SYIEM, MLA to call the attention of the Minister in-charge, Forests & Environment under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" Dt.11-3-2012 under the Caption "Ap ka Nan-Palok ban kup ia ka dur kum ka Wahumkhrah" ("Nan-Polok awaits to don the grab of Wahumkhrah").
- *3. Resolutions.
- *4. Motions.

Shillong:
The 14th March, 2012.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.